

## **Encouragement and Support**

**Hon'ble Mr. Justice A.S.Anand**

**Former Chief Justice of India**

The Punjab and Haryana High Court is celebrating its Golden Jubilee on 10<sup>th</sup> December, 2005. The joy and pride that I feel on this historic occasion is peppered with memories of my days spent there, as a member of the Bar since 1964. With very few members, the bar then was like a close knit family, with senior members actively encouraging and supporting the younger ones. My senior, Late Rai Bahadur Har Parshad, while being a hard task master was also a great human being and a considerate elder, who took interest in the progress of his juniors.

I recall an incident where, while seeking an adjournment of a case, as the senior was on his legs before another Bench, the Bench directed me to argue the matter. I started to argue the case when Rai Bahadur Har Parshad came in and stood up to take

over. The Bench told him politely to sit down as 'Dr Anand was doing a fine job'! Pat came Rai Bahadur's reply --'My Lords, I only stood up to give him a pat on his back'.

Such was the relationship between the Bench and the Bar. The High Court of Punjab and Haryana has great traditions. I feel proud to belong to that great institution -- where I learnt my lessons in advocacy.